

NOTICE

In Continuation to the Notice dated 16.06.2020 of the High Court of Judicature at Bombay, it is hereby brought to the notice of the Advocates, Litigants and Parties appearing in person that:

Office of the Registry shall function on 19.06.2020, 23.06.2020, 26.06.2020 & 30.06.2020 at 10:00 a.m. to 4:30 p.m. and on regular working days at 10:00 a.m. to 3:00 p.m. until further orders.

By Order

High Court of Bombay at
Panaji-Goa

Dated: 17/06/2020

sd/-
Dinesh R. Shetty
Registrar(Admin.)